

Modella Textile Industries Limited

List of Creditors as on March 14, 2023

SN	Category of creditor	Forms	Summary of claims received		Summary of claims admitted		Amount of claim rejected (Estimated)	Amount of claims under verification (Estimated)	Disputed Amount	Details in Annexure	Remarks
			No. of claims	Amount	No. of claims	Amount of claim admitted (Estimated)					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-	-
2	Unsecured financial creditors belonging to any class of creditors (Home Buyers - Nirmal Sports City 96 Home Buyers / Godrej Alive 2 Home Buyers)	Form CA	98	62,89,80,671	98	52,64,35,765	10,25,44,906	-	-	1	Subject to further verification and validation.
3	Unsecured financial creditors belonging to any class of creditors (Godrej Properties Ltd ~ 97 Home Buyers)	Form CA	1	14,01,45,085	1	13,32,33,641	-	69,11,444	-	-	Subject to further verification and validation. We are awaiting a response from the GPL Team.
4	Unsecured financial creditors belonging to any class of creditors (Grover's Family)	Form CA	6	1,69,33,47,635	-	-	-	-	1,69,33,47,635	-	Currently, the RP has filed an appeal before the Hon'ble NCLAT against the order dated January 23, 2023 of the Hon'ble NCLT.
5	Secured financial creditors (other than financial creditors belonging to any class of creditors) (EARC)	Form C	1	9,98,96,70,414	1	9,98,96,70,414	-	-	-	2	-
6	Unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Abeer Consultancy Pvt Ltd - ICD)	Form C	1	16,33,76,461	-	-	-	16,33,76,461	-	-	Sought clarifications from Abeer Consultancy Pvt Ltd since crucial documents are not provided by the claimant. Awaiting a response (Nature of Debt as per claimant: Inter Corporate Deposit).
7	Unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Ball Properties and Investments Private Limited)	Form C	1	20,96,64,85,754	-	-	-	20,96,64,85,754	-	-	Sought clarifications from the claimant since crucial documents are not provided by the claimant. Awaiting a response.
8	Operational creditors - Workmen	Form E	12	37,64,929	-	-	-	3,19,276	11	4	Contempt Petition no.10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1 [In view of decision of Supreme Court in case of Committee of Creditors of Essar Steel India Ltd. versus Satish Kumar Gupta & Ors. (2001) 9 SCC 531 (Para 155). While it is clarified that Resolution Professional has not received any claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response.
9	Operational creditors - Employees (28 employees)	Form D	28	29,33,77,740	-	-	-	46,40,000	27	5	Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1. (27 Employees claims submitted by the Authorised Representative under Form E) With regard to the claim filed by Mr. Jawahar Lal Mehra - Resolution Professional has Sought detailed clarifications from the claimant and is awaiting a response.
10	Operational creditors (other than Workmen/Employees/Govt Dues)	Form B	14	43,01,21,822	14	24,03,44,921	67,09,730	18,30,67,170	-	3	Subject to further verification and validation. Further, we are awaiting a response from the GPL team.
11	Operational creditors (Govt Dues)	Form B	3	3,20,01,521	3	3,20,01,521	-	-	-	6	Admitted based on the documents submitted by the claimants.
12	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	-	-	-
			165	34,34,12,72,031	117	10,92,16,86,263	10,92,54,637	21,32,48,00,104	1,69,33,47,673		

Annexure-2

List of Creditors as on March 14, 2023

Date of commencement of CIRP: May 04, 2022

List of secured financial creditors other than financial creditors belonging to any class of creditors

SN	Name of Creditor	Details of claim received		Details of claim admitted		Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted (Estimated)	Nature of claim		
1	Edelweiss Asset Reconstruction Company						
	Revolving Loan Facility	16-May-22	1,71,51,65,784	1,71,51,65,784	Revolving Loan Facility	-	NA
	Non Convertible Debentures	16-May-22	8,27,45,04,630	8,27,45,04,630	Non Convertible Debentures	-	NA
	Grand Total		9,98,96,70,414	9,98,96,70,414		-	

Annexure-3

List of Creditors as on March 14, 2023

Date of commencement of CIRP: May 04, 2022

List of Operational creditors (Other than Govt dues)

SN	Name of Creditor	Details of claim received		Details of claim admitted		Amount of claim rejected (Estimated)	Amount of claim under verification (Estimated)	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted (Estimated)	Nature of claim			
1	Link Intime India Private Limited	17-May-22	2,30,100	2,30,100	OC	-	-	NA
2	Godrej Properties Limited	27-Jul-22	35,53,35,347	17,22,68,177	OC	-	18,30,67,170	We are awaiting responses from the claimant.
3	COLLECTIVE HEADS EXPERIENTIAL MARKETING SOLUTIONS PVT. LTD.	19-Sep-22	43,76,983	43,76,983	OC	-	-	NA
4	Eastern Printing Press	19-Sep-22	2,45,972	2,45,972	OC	-	-	NA
5	Pushpam Copy Centre	23-Sep-22	35,65,600	31,46,385	OC	4,19,215	-	We have admitted the amount based on the ledger provided by MTIL and balance amount is rejected.
6	Priya Pannala Rastogi	21-Sep-22	59,76,936	50,65,200	OC	9,11,736	-	The claimant has not paid GST amount with Govt Authority
7	ABSC Entertainment	12-Sep-22	5,44,49,641	4,97,89,390	OC	46,60,251	-	We have admitted the amount based on the ledger provided by MTIL and balance amount is rejected.
8	Dining Table Creative Services Pvt Ltd	26-Sep-22	22,90,959	22,90,959	OC	-	-	NA
9	Media Post	10-Oct-22	14,58,427	14,58,427	OC	-	-	NA
10	ValueFirst Digital Media Private Limited	27-May-22	3,28,650	3,28,650	OC	-	-	NA
11	Capacite Infraprojects Limited	04-Nov-22	12,95,953	7,14,925	OC	5,81,028	-	Sought documentary proof in relation to the Interest charged by the claimant but not provided by the claimant till now.
12	Kaizen Design Solutions	02-Nov-22	1,47,500	10,000	OC	1,37,500	-	We have admitted the amount based on the ledger provided by MTIL and balance amount is rejected.
13	OM ENTERPRISES	05-Dec-22	50,000	50,000	OC	-	-	NA
14	R C Jain & Associates LLP	04-Jan-23	3,69,753	3,69,753	OC	-	-	
			43,01,21,822	24,03,44,921		67,09,730	18,30,67,170	

Annexure-4

List of Creditors as on March 14, 2023

Date of commencement of CIRP: May 04, 2022

List of Workers claims

SN	Name of Creditor	Details of claim received		Details of claim admitted		Amount of claim rejected (Estimated)	Amount of claim under verification (Estimated)	Disputed Amount	Remark s, if any
		INR	Date of receipt	Amount claimed	Amount of claim admitted (Estimated)				
1	Shantaram Sitaram Shirde	18-Nov-22	2,70,088	-	Worker	-	-	1	Contempt Petition no.10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1. (In view of decision of Supreme Court in case of Committee of Creditors of Essar Steel India Ltd. versus Satish Kumar Gupta & Ors. [2020] 8 SCC 531 (Para 155)) While it is clarified that Resolution Professional has not received any claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response.
2	Ramkishore Yadav	18-Nov-22	2,95,658	-	Worker	-	-	1	Contempt Petition no.10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1. (In view of decision of Supreme Court in case of Committee of Creditors of Essar Steel India Ltd. versus Satish Kumar Gupta & Ors. [2020] 8 SCC 531 (Para 155)) While it is clarified that Resolution Professional has not received any claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response.
3	Kantaprasad Singh	18-Nov-22	2,96,450	-	Worker	-	-	1	Contempt Petition no.10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1. (In view of decision of Supreme Court in case of Committee of Creditors of Essar Steel India Ltd. versus Satish Kumar Gupta & Ors. [2020] 8 SCC 531 (Para 155)) While it is clarified that Resolution Professional has not received any claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response.
4	Late Ramchandra Galkwad	18-Nov-22	3,14,081	-	Worker	-	-	1	Contempt Petition no.10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1. (In view of decision of Supreme Court in case of Committee of Creditors of Essar Steel India Ltd. versus Satish Kumar Gupta & Ors. [2020] 8 SCC 531 (Para 155)) While it is clarified that Resolution Professional has not received any claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response.
5	Mr. Anandias V Bagal	29-Nov-22	2,58,592	-	Worker	-	-	1	Contempt Petition no. 10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1. We have not received claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response.
6	Late Mr. Shyamal R Dubey	29-Nov-22	6,40,970	-	Worker	-	-	1	Contempt Petition no. 10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1. We have not received claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response.
7	Kashav Getiram Nichhe	29-Nov-22	2,64,268	-	Worker	-	-	1	Contempt Petition no. 10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1. We have not received claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response.
8	Late Mr. Kisan Kore	29-Nov-22	2,60,837	-	Worker	-	-	1	Contempt Petition no. 10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1. We have not received claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response.
9	Ramchandra Bhooba Gevale	29-Nov-22	2,64,268	-	Worker	-	-	1	Contempt Petition no. 10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1. We have not received claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response.
10	Dattaram V Deore	29-Nov-22	3,19,276	-	Worker	-	-	1	Contempt Petition no. 10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1. We have not received claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response.
11	Ramchandra Namdeo Khapre	29-Nov-22	2,61,165	-	Worker	-	-	1	Contempt Petition no. 10/2019 in Company Application No. 85/2017 Dattaram Devre is pending before Hon'ble HC and hence, disputed claim has been admitted at the notional value of INR 1. We have not received claim under Form E along with the supporting documents. Further, we have requested the claimants to provide the pending documents and awaiting a response.
12	Prakash Joshi	29-Nov-22	3,19,276	-	Worker	-	3,19,276	-	Sought clarifications from the claimant including Form D and awaiting a response. We understand that this claimant name is not included in the MOU.
			37,64,929	-		-	3,19,276	11	

Annexure-5

List of Creditors as on March 14, 2023

Date of commencement of CIRP: May 04, 2022

List of Operational creditors (Employees)

SN	Name of Creditor	Details of claim received		Details of claim admitted		Amount of claim rejected (Estimated)	Amount of claim under verification (Estimated)	Amount of claim under dispute	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted (Estimated)	Nature of claim				
1	MR.RAJEEV SHEOPURI	01-Nov-22	2,15,25,437	-	Employee - Form E (Submitted through Authorised Representative)	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
2	MR.JATINDER SINGH BARAH	01-Nov-22	2,56,43,651	-	Employee - Form E (Submitted through Authorised Representative)	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
3	MR.JAGAT GURDEV SINGH/MRS.BALJEET KAUR	01-Nov-22	97,73,649	-	Employee - Form E (Submitted through Authorised Representative)	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
4	MR.RAJINDER KUMAR SHARMA	01-Nov-22	1,66,68,175	-	Employee - Form E (Submitted through Authorised Representative)	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
5	MR.DEVENDRANATH NAGPAL	01-Nov-22	90,24,562	-	Employee - Form E (Submitted through Authorised Representative)	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
6	MR.P.C. ROY/MRS. MAYA ROY	01-Nov-22	68,55,639	-	Employee - Form E (Submitted through Authorised Representative)	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
7	MR.KUNWAR SINGH /MR.RAVINDRA SINGH GAHARWAR	01-Nov-22	36,87,382	-	Employee - Form E (Submitted through Authorised Representative)	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
8	MR.SHANKAR PRASAD GAUD	01-Nov-22	1,30,03,741	-	Employee - Form E (Submitted through Authorised Representative)	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
9	MR.FRAN NATH KALLA	01-Nov-22	1,27,10,609	-	Employee - Form E (Submitted through Authorised Representative)	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
10	MR.RAJ KUMAR KUPANI	01-Nov-22	1,56,21,253	-	Employee - Form E (Submitted through Authorised Representative)	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
11	MR.SADIQUE SAIFEE	01-Nov-22	73,04,535	-	Employee - Form E (Submitted through Authorised Representative)	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
12	MR.ALPHONSO BERNARDUS	01-Nov-22	2,50,91,186	-	Employee - Form E (Submitted through Authorised Representative)	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
13	MR.SAJIAN SINGH MANN	01-Nov-22	1,32,33,472	-	Employee - Form E (Submitted through Authorised Representative)	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
14	MR.VIJAY N PALAN	01-Nov-22	92,63,770	-	Employee - Form E (Submitted through Authorised Representative)	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
15	MR.ANIL KUMAR JAIN	01-Nov-22	1,50,30,338	-	Employee - Form E (Submitted through Authorised Representative)	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
16	MR.BANILAL JAIN/SUNIL JAIN	01-Nov-22	26,86,055	-	Employee - Form E (Submitted through Authorised Representative)	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
17	MR.ARUN K SRIVASTAV/RITA SRIVASTAV	01-Nov-22	46,30,527	-	Employee - Form E (Submitted through Authorised Representative)	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
18	MR.RAJ SINGH VARMA/ MRS. SOMBHAGYAWATI VARMA	01-Nov-22	86,01,914	-	Employee - Form E (Submitted through Authorised Representative)	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
19	MR.KAMAL KAPOOR/MRS. SAVITA KAPOOR	01-Nov-22	39,36,248	-	Employee - Form E (Submitted through Authorised Representative)	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
20	MR. GURUCHARAN SINGH/MRS. PRITAM KAUR	01-Nov-22	1,21,63,561	-	Employee - Form E (Submitted through Authorised Representative)	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
21	MR. KUNJ BEHARI BAGRI/MRS. SUSHMA BAGRI	01-Nov-22	93,60,025	-	Employee - Form E (Submitted through Authorised Representative)	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
22	MR. V.M.BALANI	01-Nov-22	52,23,539	-	Employee - Form E (Submitted through Authorised Representative)	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
23	MR.FELIX XAVIER	01-Nov-22	1,14,25,748	-	Employee - Form E (Submitted through Authorised Representative)	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
24	JUGAL KISHOR HIGHLANI	14-Nov-22	50,38,535	-	Employee - Form D	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
25	MERVYN DERDZARIEUX	14-Nov-22	62,67,316	-	Employee - Form D	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
26	PREMNATH HIGHLANI	14-Nov-22	76,02,544	-	Employee - Form D	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
27	ShyamSundar Sharma	16-Nov-22	73,64,329	-	Employee - Form D	-	-	-	1 Company Application (L) No. 609 of 2017 is pending before the Hon'ble High Court and hence, disputed claim has been admitted at the notional value of INR 1.
28	Jawahar Lal Mehta	13-Nov-22	46,40,000	-	Employee - Form D	-	46,40,000	-	We have sought detailed clarifications from the claimant and awaiting a response
			29,33,77,740	-	-	-	46,40,000	27	

Annexure-6

List of Creditors as on March 14, 2023

Date of commencement of CIRP: May 04, 2022

List of Operational creditors (Govt Dues)

SN	Name of Creditor	Details of claim received		Details of claim admitted		Amount of claim rejected (Estimated)	Amount of claim under verification (Estimated)	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted (Estimated)	Nature of claim			
	INR							
1	Asst Commissioner Of Income Tax Circle (TDS)-1(3)	24-Nov-22	3,18,78,526	3,18,78,526	Govt. Dues	-	-	Admitted the claim based on the demand reflected on the TRACES Portal
2	State Tax Officer	22-Aug-22	20,661	20,661	Govt. Dues	-	-	NA
3	Rupali S Sawant , State Tax Officer (MUM-SUR-C-019)	16-Dec-22	1,02,334	1,02,334	Govt. Dues	-	-	NA
			3,20,01,521	3,20,01,521		-	-	